

**.Survey of Underground Water in
Tirunelveli, Tamil Nadu**

1183 SHRI K. T. KOSALRAM: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state whether the Ground Water Board Cell have commenced survey regarding the availability of water particularly in the worst affected areas in Tirunelveli District Tamil Nadu State viz., Nanuneri taluks?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH) The Central Ground Water Board have already included Hydrogeological Survey of Tirunelveli District during field season programme 1977-78 and the work will commence from December, 1977

दिल्ली दुग्ध योजना द्वारा दूध का वितरण

1184. श्री हरगोविन्द वर्मा :

श्री लखन लाल कपूर :

क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि

(1) क्या गन छ महोनों में दिल्ली दुग्ध योजना द्वारा दूध के वितरण में नापरवाही बरनी जा रही है श्री

(ख) यदि हा, तो क्या उसके कारणों की जांच की जायेगी, और

(ग) दूध के वितरण में सुधार करने के लिए क्या कार्यवाही करने का विचार है ?

कृषि और सिंचाई मंत्रालय में राज्य मंत्री (श्री भानु प्रताप सिंह) : (क) सरकार को पता नहीं है कि दिल्ली दुग्ध योजना द्वारा असावधानी बरनी जाती है।

(ख) दिल्ली दुग्ध योजना 1,000 से अधिक दुग्ध दूधों से दिल्ली के नापरकों को

प्रतिदिन 6 लाख से अधिक दूध की बोल्लें वितरित करती है। इतने बड़े वितरण कार्य में कुछ गिरावट न होनी ही है, विशेषकर जब दिल्ली दुग्ध योजना के दूध की मांग उसके सम्भरण से काफी अधिक है जबकि सम्भरण को बढ़ाया नहीं जा सकता।

(ग) वितरण स्टाफ का हिदायत दी गई है कि प्रत्येक गिरावट की व्यक्तिगत रूप से जांच करे जिसके परिणामस्वरूप फार्म में जनता के साथ बेहतर सामंजस्य स्थापित हुआ है।

**Grant of Permission to Ex. P.M.'s
House in Green Belt**

1185 SHRI HARI VISHNU KAMATH Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the former Prime Minister Shri-mati Indira Gandhi's farmhouse building plan laid on the Table of the House on 6th August, 1977 and state:

(a) whether the said farm house is being built in the "Green Belt",

(b) whether according to the Delhi Master Plan, the construction of residential houses is not permitted in the green belt, and

(c) if so, the reasons for sanction being accorded to her house building plan?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) (a) to (c) The land under the Farm house is earmarked for "Agriculture Green" as per Master Plan for Delhi. According to the provision of the Master Plan and Building Bye-laws, construction of a farm house is permissible in such areas.